

**The Minister of Industry (Shri Kanungo):** (a) No, Sir.

(b) and (c). Do not arise.

**Contract with Individual/Firm**

**1582. Shri Yashpal Singh:** Will the Minister of Law be pleased to refer to the reply given to Starred Question No. 653 on the 13th September, 1963 and state:

(a) whether Government have since taken any decision for bringing in suitable legislation to reopen in future any contract with any individual or firm to which Union Government may be a party; and

(b) if so, the nature of the decision?

**The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra):** (a) and (b). The matter is still under consideration.

**Fertilizers and Chemicals Travancore Ltd.**

**1583.** { Shri A. K. Gopalan:  
Shri Bhagwat Jha Azad:  
Shri D. N. Tiwary:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether it is a fact that the Fertilizers and Chemicals Travancore Ltd. propose to set up a workshop at Alwaye with foreign collaboration to fabricate specialised equipments needed for the petroleum petro-chemical and fertilizer industries;

(b) if so, the estimated cost of the proposed workshop; and

(c) when the workshop is expected to be set up?

**The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam):** (a) Yes, Sir.

(b) Rs. 150 lakhs.

(c) The establishment of the workshop has been approved, in principle, subject to the details of the manufac-

turing programme, investment and the terms of foreign collaboration being settled to the satisfaction of Government. These are at present under negotiation by the Company with the proposed foreign collaborator. It is, therefore, too early to say when the workshop will be set up.

**Purchases by D.G.S. & D.**

**1584. Shri Yashpal Singh:** Will the Minister of Supply be pleased to state:

(a) the total amount of purchases made by the Director General, Supplies and Disposals for the Defence purposes since the promulgation of the emergency; and

(b) how much foreign exchange was involved?

**The Deputy Minister in the Ministry of Supply (Shri Jagannatha Rao):** (a) November, 1962 to July, 1963—Rs. 260.63 crores.

(b) Value of the import authorised by the Directorate General of Supplies and Disposals—Rs. 25.10 crores.

**Shahdara Industrial Estate**

**1585.** { Shri P. C. Borooah:  
Shri Mohan Swarup:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that most of the plots selected for the Shahdara industrial estate in Delhi were under water during the floods in the last week of September this year;

(b) if so, whether site of the industrial estate is proposed to be changed to a place which may be free from the dangers of yearly floods in that area; and

(c) if so, the action taken in this regard?

**The Minister of Industry (Shri Kanungo):** (a) Yes;

(b) No.